

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 486/241/HDB/2018
NAME OF THE COMPANY	AL.Sami Agro Products Pvt Ltd
NAME OF THE PETITIONER(S)	Duan Hongli & Another
NAME OF THE RESPONDENT(S)	AL.Sami Agro Products Pvt Ltd
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

None present for Petitioner.

List the matter on 19.09.2018 for hearing before admission.



MEMBER JUDICIAL